

**GOVERNMENT OF INDIA
CORPORATE AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1152
ANSWERED ON:04.03.2010
MERGER OF COMPANIES
Balram Shri P.

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) whether the merger of sponge iron India Limited and NMDC is taking place;
- (b) if so, the details thereof; and
- (c) the present status thereof ?

Answer

THE MINISTER OF CORPORATE AFFAIRS (SHRI SALMAN KHURSHID)

(a) : Yes sir.

(b) & (c): Applications/Petitions had been filed for the Scheme of Amalgamation by M/s. Sponge Iron India Limited (SIIL) and M/s. National Mineral Development Corporation Limited (NMDC) before the Central Government, Ministry of Corporate Affairs under Sections 391-394 of the Companies Act, 1956. The Central Government (Ministry of Corporate Affairs) by virtue of notification GSR No. 238 dated 02.02.1978 considered the said Scheme under Sections 391-394 of the Companies Act, 1956. The order in respect of proposed Scheme of Amalgamation has been issued on 18th January, 2010.